

**MESSAGES FROM THE LOK SABHA - Contd**

**I. The Securities Laws (Amendment) Bill, 1999.**

**II. The Securities Laws (Second Amendment) Bill, 1999**

THE SECRETARY-GENERAL : Sir, I have to report to the House the following messages received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Securities Laws (Amendment) Bill, 1999 and The Securities Laws (Second Amendment) Bill, 1999, as passed by Lok Sabha at its sitting held on the 30th November, 1999."

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR) : The House stands adjourned till 11 o'clock tomorrow.

*The House then adjourned at thirty-one minutes past six of the clock, till eleven of the clock on Wednesday, the 1st December, 1999.*

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